

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION No. 1567**  
TO BE ANSWERED ON: 13/02/2025

**SCHEMES TO PROMOTE EMPLOYMENT IN TRIBAL AREAS**

†1567. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the schemes being implemented by the Government to promote employment in tribal areas;
- (b) the funds allocated by the Government for the said schemes during the last five years, State-wise; and
- (c) the works carried out in this regard in Rajasthan during the last three years?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS

(SHRI DURGADAS UIKEY)

**(a) to (b)** Tribal Co-operative Marketing Development Federation of India (TRIFED) & National Scheduled Tribes Finance & Development Corporation (NSTFDC) are the two main entities under the Ministry of Tribal Affairs which are engaged in promoting livelihood generation and employment among the tribal communities.

Under the scheme of 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)', TRIFED envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / Minor Forest Produce (MFPs) / Non-farm produce. Under the scheme, financial support of INR 15.00 lakhs is provided to the State Governments for setting up of each Van Dhan Vikas Kendras (VDVKs) which are the centres of value addition activities of MFPs/Non-MFPs. Since 2019-20, an amount of Rs. 587.36 crores have been sanctioned for establishment of 3958 VDVks associating 11.83 lakh beneficiaries. The State/UT-wise details of the same are given at **Annexure I**.

National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, provides credit linkage by extending concessional loans to the eligible Scheduled Tribe persons for undertaking income generation activities/self-employment under various schemes. During the last five years, NSTFDC has disbursed an amount of Rs. 1577.12 cr to 6,23,605 tribal beneficiaries under various schemes of NSTFDC. The State/UT-wise details of the same are given at **Annexure II**.

Apart from the above, Government has also been implementing several schemes/programmes aimed at promoting employment including tribals areas like Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM), Formation and Promotion of 10,000 FPOs, Rashtriya Krishi Vikas Yojana of Ministry of Agriculture and Farmers' Welfare, National Livestock Mission and Dairy Development of Department of Animal Husbandry and Dairying, Pradhan Mantri Matsya Sampada Yojana of Department of Fisheries, Pradhan Mantri Kisan Sampada Yojana and Prime Ministry Formalization of Micro Food Processing Enterprises Scheme of Ministry of Food Processing Industries, Atma Nirbhar Bharat Rozgar Yojana of

Ministry of Labour & Employment, Pradhan Mantri Employment Generation Programme of Ministry of Micro, Small & Medium Enterprises, Pradhan Mantri Kaushal Vikas Yojana of Ministry of Skill Development & Entrepreneurship, National Handicraft Development Programme of Ministry of Textiles etc.

(c) In the last three years, TRIFED has sanctioned 290 VDVKs in the State of Rajasthan associating 87,511 beneficiaries and NSTFDC has disbursed loans amounting to Rs. 20.10 crores to 3329 tribal beneficiaries in the last three years.

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Annex referred to in reply to part (a) to (b) of LSUQ No. 1567 for answer on 13.02.2025 raised by Shri Chandra Prakash Joshi regarding “Schemes to Promote Employment in Tribal Areas”

**Details of Van Dhan Vikas Kendras (VDVKs) Sanctioned to States/UTs since 2019-20**

Sl. No.	State	Total No. of VDVks Sanctioned	Total No. of VDVks Beneficiaries	Amount Sanctioned (In Rs/ Lakh)
1	Andhra Pradesh	415	123578	6,162.90
2	Arunachal Pradesh	106	32897	1590
3	Assam	471	143309	7065
4	Chhattisgarh	139	41700	2085
5	Dadra & Nagar Haveli and Daman & Diu	1	302	15
6	Goa	10	3000	150
7	Gujarat	200	57968	2895.65
8	Himachal Pradesh	4	1110	55.5
9	Jammu & Kashmir	100	29791	1457
10	Ladakh	10	3000	150
11	Jharkhand	146	43701	2174.7
12	Karnataka	140	41748	2087.4
13	Kerala	44	12038	597.25
14	Madhya Pradesh	126	37860	1890
15	Maharashtra	264	79350	3960
16	Manipur	200	60403	2996.8
17	Meghalaya	169	50835	2534.1
18	Mizoram	259	76168	3806.55
19	Nagaland	284	85198	4259.9
20	Odisha	170	50094	2479.25
<b>21</b>	<b>Rajasthan</b>	<b>479</b>	<b>144803</b>	<b>7135.6</b>
22	Sikkim	80	23381	1169.05
23	Tamil Nadu	8	2400	120
24	Telangana	17	5100	255
25	Tripura	57	16116	776
26	Uttar Pradesh	25	7238	359.55
27	Uttarakhand	12	3605	179.95
28	West Bengal	22	6719	329.35
<b>TOTAL</b>		<b>3958</b>	<b>1183412</b>	<b>58,736.50</b>

Annex referred to in reply to part (a) to (b) of LSUQ No. 1567 for answer on 13.02.2025 raised by Shri Chandra Prakash Joshi regarding “Schemes to Promote Employment in Tribal Areas”

**State-wise details of beneficiaries assisted and loans disbursed to them under the schemes of NSTFDC in the last five years (till 2023-24)**

S. No.	State/UT	Loans disbursed (in crores)	Beneficiaries
1	Andhra Pradesh	171.06	55705
2	Andaman & Nicobar Islands	2.45	7501
3	Arunachal Pradesh	25.10	10426
4	Assam	1.03	212
5	Bihar	0.15	958
6	Chhattisgarh	30.52	6676
7	Dadra & Nagar Haveli	0.05	6
8	Goa	0.00	1
9	Gujarat	76.89	36453
10	Haryana	0.00	0
11	Himachal Pradesh	1.27	201
12	Jammu & Kashmir	37.86	1361
13	Jharkhand	37.44	32501
14	Karnataka	69.62	8817
15	Kerala	22.32	1641
16	Lakshadweep	0.00	0
17	Madhya Pradesh	174.43	33198
18	Maharashtra	45.96	11649
19	Manipur	3.23	296
20	Meghalaya	78.72	40731
21	Mizoram	273.87	30504
22	Nagaland	54.25	149187
23	Odisha	69.76	84849
<b>24</b>	<b>Rajasthan</b>	<b>65.27</b>	<b>9986</b>
25	Sikkim	4.32	164
26	Tamil Nadu	44.09	16723
27	Telangana	190.13	54311
28	Tripura	49.31	5530
29	Uttarakhand	2.23	277
30	Uttar Pradesh	0.05	8
31	West Bengal	45.78	23733
	<b>TOTAL</b>	<b>1577.12</b>	<b>623605</b>

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